

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ORDER SHEET

O.A / MA / RA / CP NO. 865 OF 2005

Applicant/s D.C. Dinkar

Respds. U. U.I & Ors

Advocate for Applicant/s Sri A. K. Srivastava Advocate for Respondent/s Sri N. C. Nishad
Sri D. C. Lakha

| Notes of the Registry | Orders of the Tribunal | Sheet No. 12 |
|-----------------------|---|--------------|
| | <p>O.A. No. 865/05 01.09.2010 <u>Hon'ble Mr. D. C. Lakha, A.M.</u></p> <p>Sri Dharmendra Tiwari, Advocate holding brief of Sri N. C. Nishad, learned counsel for the Respondents is present.</p> <p>None present for the applicant even on the revised call, it seems that the applicant has lost the interest in pursuing the matter accordingly, the O.A. is dismissed in default and for non-prosecution.</p> <p><i>[Signature]</i> A.M.</p> | |

Contd. On Sheet No. 12